

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.5.2018

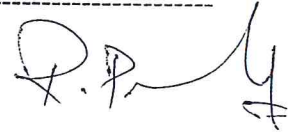
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/52/IB/2018  
PETITION NUMBER : TCP/10/(IB)/2017  
NAME OF THE PETITIONER(S) : GULFPETRO CHEM FZC  
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD  
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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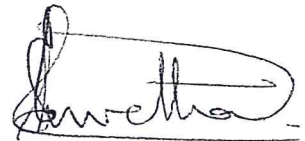
1. N.P. Vijay Kumar  
R. Pradeep

Counsel for RP



2. VIKRAM P JAIN  
SHWETHA VASUDEVAN  
for TK Bhaskar

Counsel for the  
Applicant



**ORDER**

Counsels for both the parties are present. Counsel for the RP is directed to provide the copy of the Minutes of the meeting of the Committee of Creditors to the Counsel for the Applicant and the Counsel for the Applicant is directed to make compliance with the requirements as has been desired by the RP. Matter is posted for arguments.

Put up on 28.05.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)